THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) The bridge under construction over Thana Creek does not fall on National Highway No. 8. It is being constructed by the Government of Maharashtra as a State Project. The bridge consists of 39 spans with an overall length of 6024 ft., about 85 per cent of the precast work comprising precast girders, piles, sub-structure units, etc.; the major part of the work, has been completed. Pile driving for the foundation of the first 23 spans, and the launching of girders for 6 spans have also been completed. Prestressing of deck slab for the six span length is in progress.

(b) The bridge is expected to be completed by 1969-70.

(c) Information is being collected from the State Government and will be laid on the table of the House, as soon as received.

मद्रास में हिन्दी अध्यापकों का नौकरी से निकाला जाना

1033. **श्री राजनारायण** : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि तमिलनाड (मद्रास) में द्विभाषा फारमूला लागू कर दिये जाने से सभी हिन्दी अध्यापकों को नौकरियों से निकाल दिया गया है;

(ख) यदि हां, तो ऐसे अध्यापकों की संख्या कितनी है और इसमें से कितनों को उसके बदले कोई काम नहीं दिया गया है; और

(ग) जिन अध्यापकों को काम दिया गया है उनके सम्बन्ध में ब्यौरा क्या है ?

†[TERMINATION OF SERVICES OF HINDI TEACHERS IN MADRAS

1033. SHRI RAJNARAIN : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that due to the introduction of bilingual formula in Tamilnad (Madras), the services of all the Hindi Teachers have been terminated in that State;

(b) if so, what is the number of such teachers and how many of them have not been provided with alternative jobs; and

(c) what are the details in respect of the teachers, who have been given employment?]

शिक्षा मंत्रालय में राज्य मंत्री (प्रो. शेर सिंह) : उन्हीं हिन्दी अध्यापकों की सेवाएं समाप्त किये जाने की सभावना है, जिन्हें राज्य सरकार अन्य नौकरियों में न खपा सकेगी।

(ख) तथा (ग) अपेक्षित जानकारी राज्य सरकार से प्राप्त की जा रही है और यथासमय राज्य सभा पटल पर रख दी जायेगी।

†[THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH) : (a) The services of those Hindi Teachers who could not be provided with alternative employment by the State Government are likely to be terminated.

(b) and (c) The required information is being collected from the State Government and will be placed on the Table of the Rajya Sabha in due course.]

रामपुर, उत्तर प्रदेश में पाकिस्तान का प्रचार

1034. **श्री गनेशी लाल चौधरी** : गृह कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश का रामपुर जिला इस समय पाकिस्तान प्रचार का अड्डा बना हुआ है ;

(ख) क्या यह भी सच है कि 27 जुलाई 1968 को रामपुर के उर्दू दैनिक "मैक्सिम" के कार्यालय में पुलिस ने छापा मार कर राष्ट्रपति अयूब खां की आत्म कथा की 1,100 प्रतियां प्राप्त की हैं; और

†[ ] English translation.

(ग) यदि हां, तो रामपुर में पाकिस्तानी प्रचार को रोकने के लिए सरकार द्वारा क्या कदम उठाए गए हैं ?

†[PAKISTANI PROPAGANDA IN RAMPUR, U.P.

1034. SHRI GANESHI LAL CHAUDHARY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that of late Rampur district in Uttar Pradesh has become the centre of Pakistani propaganda ;

(b) whether it is also a fact that 1100 copies of the autobiography of President Ayub Khan were seized by the police on the 27th July, 1968 in a raid thereon the office of an Urdu daily 'Maxim'; and

(c) if so, what steps have been taken by the Government to check the Pakistani propaganda in Rampur?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी नहीं, श्रीमान् ।

(ख) जी हां, श्रीमान्, कापीराइट एक्ट की धारा 63, पुस्तकों के मुद्रणालय पंजीयन कानून की धारा 312 तथा भारतीय दण्ड संहिता की धारा 468 के अन्तर्गत एक मामले में जांच की जा रही है ।

(ग) प्रश्न नहीं उठता ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) Yes, Sir. A case is under investigation under *Section 63 of the* Copyright Act, under Sections 3/12 Press Registration of Books Act and under Section 468 I. P. C.

(c) Does not arise.]

मनीपुर के नागा क्षेत्र का नागालैंड के साथ विलय

1035. **श्री सूरज प्रसाद : क्या गृह-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मनिपुर के नागाओं ने मनीपुर के नागा क्षेत्र को नागालैण्ड में मिलाने के सम्बंध में सरकार को एक ज्ञापन दिया है; और

(ख) यदि हां, तो उस ज्ञापन पर सरकार ने क्या निर्णय किया है ?

†[MERGER OF NAGA REGION OF MANIPUR WITH NAGALAND

1035. SHRI SURAJ PRASAD : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Nagas of Manipur have submitted a memorandum to the Government of India for the merger of Naga region of Manipur with Nagaland; and

(b) if, so what decision has been taken on the memorandum?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) सरकार को इस विषय पर नागा एकता समिती, मणिपुर से एक ज्ञापन प्राप्त हुआ है ।

(ख) सरकार मणिपुर के वर्तमान संघ राज्य क्षेत्र के विभाजन के पक्ष में नहीं है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Government have received a memorandum from the Naga Integration Committee, Manipur on the subject.

(b) Government are not in favour of division of the existing Union territory of Manipur.]

DEVELOPMENT OF TOURIST CENTRES IN ASSAM, MANIPUR AND NEFA

1036. SHRI G. BARBORA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether Government propose to develop Kaziranga Wild Life sanctuary in Assam, Loghtak Lake in Manipur and the Apatani Plateau of NEFA as tourist centres?

†[ ] English translation.